

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
COURT - 2

ITEM No.201 - **CP(IB) 574 of 2018**

With

ITEM No.202 - **IA/669(AHM)2024 in IA 887 of 2020**

Proceedings under Section 7 IBC

IN THE MATTER OF:

Bank of Baroda

.....Applicant

V/s

Shrinathji Spintex Pvt Ltd

.....Respondent

Order delivered on: 14/05/2024

Coram:

Mrs. Chitra Hankare, Hon'ble Member(J)

Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)

PRESENT:

For the Applicant

: Mr. Pratik Thakkar, Adv. in IA 669 of 2024

Mr. Arjun Sheth, Adv. in CP(IB) 574 of 2018

For the Respondent

:Mr. Rajiv Chawala for Adv. Mr. Arjun Sheth for R-1

ORDER

CP(IB) 574 of 2018

Ld. Counsel for the Respondent No. 1 appeared and requested time to file reply.

List for further consideration on 02.07.2024.

IA/669(AHM)2024 in IA 887 of 2020

Ld. Counsel for the applicant seeks adjournment. Applicant is directed to file reply in IA/669(AHM)2024 in IA 887 of 2020.

List for further consideration on 02.07.2024.

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DR. V. G. VENKATA CHALAPATHY
MEMBER (TECHNICAL)

CHITRA HANKARE
MEMBER (JUDICIAL)